

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/91(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS SHIVAM MELTECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance(via video conference/physically)

Ms. Monika Kalra, Adv.] For the Appellant/Operational Creditor
Mr. Farhan Gaffar, Adv.
Mr. Yashaswi Saundriya, Adv.

Mr. Tanoy Chakraborty, Adv.] For the Corporate Debtor
Mr. Chhandak Dutta, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Notice. Notice accepted by Ld. Counsel appearing for the Corporate Debtor and seeks two weeks' time for filing reply-affidavit.
3. Post this matter thereafter for arguments on **19.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**